

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 08 of 2019

IN THE MATTER OF:

Dhan Share Trading Pvt. Ltd.

...Appellant

Vs

Registrar of Companies, Mumbai

...Respondent

Present:

**For Appellant: Mr. Himansu Gupta and Mr. Prabhakar Thakur,
Advocates.**

For Respondent: Dr. Jaya Prakash Gautam, AROC, Mumbai.

O R D E R

08.07.2019: Learned counsel for the Appellant who had been allowed to file an affidavit for placing on record the evidence to establish that the Company was in operation and had been doing business seeks some more time to file the requisite. In the interest of justice, two weeks' time is allowed as last and final opportunity, failing which the matter will be heard on merit and disposed of.

List the matter 'for hearing' on **29th July, 2019**.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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